

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 06.07.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 1146/2004	O.S 996/2015
HEARING	HEARING
2. O.S 380/2019	O.S 1546/2019
3. O.S 936/2019	O.S 370/2012
4. O.S 1166/2019	O.S 1256/2012
5. O.S 1544/2019	O.S 74/2020
6. O.S 1572/2006	O.S 238/2020
7. O.S 519/2008	O.S 1416/2005
8. O.S 1068/2011	O.S 1740/2013
9. O.S 1266/2016	O.S1434/2016
10. O.S 836/2019	O.S 162/2018

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.06.2020 issued by Hon'ble High Court of Karnataka.